

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA-CUTTACK 'e-COURT', KOLKATA
[Hybrid Court Hearing]**

**Before Shri Duvvuru RL Reddy, Vice-President (KZ)
&
Shri Rajesh Kumar, Accountant Member**

I.T.A. No. 328/CTK/2025

***Bhubaneswar Development Authority,.....Appellant
Akash Sobha Building,
Sachivalaya Marg,
Bhubaneswar-751001, Odisha
[PAN:AAALB0073G]***

-Vs.-

***Deputy Commissioner of Income Tax,.....Respondent
(Exemption), Bhubaneswar,
Aayakar Bhawan Annexe,
Rajaswa Vihar, Vani Vihar,
Bhubaneswar-751007, Odisha***

Appearances by:

*No n e (withdrawal petition filed), appeared on behalf of
the assessee*

*Shri Sanjay Kumar, CIT (D.R.), appeared on behalf of
the Revenue*

Date of concluding the hearing: August 20, 2025

Date of pronouncing the order: August 25, 2025

O R D E R

Per Duvvuru RL Reddy, Vice-President (KZ):-

The present appeal is directed at the instance of assessee against the order of Id. Commissioner of Income Tax (Exemption), Hyderabad dated 13th March, 2025.

2. Finance & Accounts Member of Bhubaneswar Development Authority filed a petition dated 16th August, 2025 before us seeking the permission of the Bench to withdraw this appeal. Since the Id. D.R. has no objection in this regard, the permission as sought by the Finance & Accounts Member of Bhubaneswar Development Authority is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on 25/08/2025.

Sd/-
(Rajesh Kumar)
Accountant Member

Sd/-
(Duvvuru RL Reddy)
Vice-President

Kolkata, the 25th day of August, 2025

*Copies to :(1) Bhubaneswar Development Authority,
Akash Sobha Building,
Sachivalaya Marg,
Bhubaneswar-751001, Odisha*

*(2) Deputy Commissioner of Income Tax,
(Exemption), Bhubaneswar,
Aayakar Bhawan Annexe,
Rajaswa Vihar, Vani Vihar,
Bhubaneswar-751007, Odisha*

(3) CIT(Exemption), Hyderabad;

(4) CIT - ;

(5) The Departmental Representative;

(6) Guard File

TRUE COPY

*By order
Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.